

President of Kerala Muslim League was charged in two cases, the details of which are given below :

- (1) On 22-4-1970 vessel M.S.V. Ratnasagar was searched and 32 bundles of foreign fabrics valued at Rs. 4 lakhs were seized. The vessel in question was also seized. The 32 bundles of foreign fabrics were absolutely confiscated. A penalty of Rs. 2 lakhs was imposed on Shri Thangal. In addition, penalties of Rs. 10,000 and Rs. 100/- were imposed on Shri Usman Hasan, Tindal of the vessel and each of the five crew members respectively. The vessel was also confiscated and ordered to be released on payment of redemption fine of Rs. 1 lakh. Action to prosecute Shri Thangal is being taken by the Collector of Central Excise, Cochin.
- (2) On 9-7-1970, 198 bars of foreign gold valued about Rs. 2 lakhs were seized at Calcutta. The statement of carriers shows that the contraband gold seized from them was intended for Shri Syed Mohammed Bafaky Thangal who is stated to be the financier. The case is under process of adjudication.

Insurance Scheme for Bank Depositors

*105. SHRI M. RAM GOPAL REDDY: Will the Minister of FINANCE be pleased to state :

- (a) whether the Life Insurance Corporation has recently introduced a scheme of insurance under which a bank depositor will get twice the deposit he has in the bank in the event of his death ; and
- (b) if so, the details of the scheme ?

THE MINISTER OF FINANCE (SHRI YASHWANTRAO CHAVAN) : (a) Yes, Sir. The Life Insurance Corporation has decided to introduce two Schemes of insurance of depositors in banks, linked with term cover and accident benefit. Under one, claim is payable only if death occurs by accident. Under the other, the claim is payable on death whatever the cause therefor.

(b) Policies are issued to the banks who are responsible for payment of premiums,

Copies of outlines of the schemes are laid on the Table of the House. [Placed in Library, See No. LT-99/71.]

Aid from United Nations Development Programme

*106. SHRI N. K. SANGHI : Will the Minister of FINANCE be pleased to state :

- (a) the amount of additional aid recently approved by the United Nations Development Programme for starting new projects in India ;
- (b) whether the new projects will include the projects for study and exploration of groundwater potential in the arid areas of Western Rajasthan and if so, the quantum of aid likely to be allocated for the same ; and
- (c) the other projects that are to be started with the proposed aid and the names of States chosen for these projects ?

THE MINISTER OF FINANCE (SHRI YASHWANTRAO CHAVAN) : (a) The Governing Council of the United Nations Development Programme approved in January 1971 assistance of \$ 2,956,500 for four new Indian projects.

(b) Yes, Sir. The Governing Council has approved a combined project for Groundwater Surveys in Rajasthan and Gujarat to determine the technical and economic potential of groundwater in the semi-arid region of Mehsana and Banaskantha Districts of Gujarat, as well as in five areas in the arid region of Western Rajasthan. The assistance allocated is \$ 664,900.

(c) The other projects and their locations are :

- (i) Economic feasibility studies of industrial minerals in the northern and southern districts of UTTAR PRADESH (\$ 683,700).
- (ii) Strengthening of the Central Water and Power Research Station at Poona in MAHARASHTRA by providing more advanced equipment, and by training staff for coastal engineering and general hydraulic programmes (\$ 936,300).
- (iii) Establishment of a Central Creep Testing Facility at the National Metallurgical Laboratory, Jamshedpur, BIHAR (\$ 671,600).